

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/54(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

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| IN THE MATTER OF | SUDARSHAN PAPER & BOARD PRIVATE LIMITED VS VERGES PROPERTIES LLP |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Operational Creditor
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Vikas Baidya, Adv.] For the Corporate Debtor
Mr. Ritoban Sarkar, Adv.]
Ms. Ranjana Seal, Adv.]
Mr. Sourasish Das, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor prays for further two day's time to file its reply affidavit.
3. Let the same be filed within two days.
4. Rejoinder, if any, may be filed within three days thereafter.
5. List the matter for arguments on **11.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**